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THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS) COMMUNICATIONS) (SHRl 1. K. GUJR AL): (a) Yes.

About 200 Postmen and Class IV employees of Allahabad Head Office absented tnemselves en-masse on 27th and 28th May, 1968, applying for casual leave.

- (b) Their demands were as under:
- (1) Cancellation of the transfer orders of Shri Ram Sukh Shukla, local President of their Union.
- (2) Transfer of the Senior Supdt. of Post Offices, Allahabad.
- (3) Early settlement of OT. Bills and Medical re-imburserr.ent Bills.
- (4) Prompt supply of Uniforms, Chappals, Umbrellas and Delivery Bags.
- (5) Replacement of the clerks in the Divisional Office, Allahabad.
- (c) Actually, the procedure adopted by the Branch Union was highly irregular. If they haa any grievances wnich could not be settled at the Divsional level they should have moved the Circle Union Secre tary to take the matter up with the Post master General instead of taking preci pitate action inconveniencing the public. The Circle Union was therefore, requested to advise the Branch Union suitably in the matter

There was no appreciable hold up of medical and over-time bi lis also. But steps have been taken to get the medical bills and overtime bills cleared promptly. The items of Uniforms and articles of stores have since been supplied. The staff of the Divisional Office has also been rotated. With regard to the alleged grievance to the transfer of Shri Ram Sukh Shukla and the demand for transfer of the S.S. P. Os., the Union has been told that these were administrative matters and their demands cannot be considered

#### PRICES OF FOODGRAINS

342. SHRI BALACHANDRA MENON: SHRI M. V. BHADRAM: SHRI K. DAMODARAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

a) whether it is a fact that prices of foodgrains have not gone down despite a bumper crop this year;

- (b) if so, the reasons therefor; and
- (c) what steps Government propose to take to L ring down the prices?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The wholesale market prices of foodgrains have recorded a fall this crop

(b) and (c) Do not arise.

# बिहार में ग्रनाज रखने के गीदाम

343. श्री भपेन्द्र नाथ मण्डल : वया लाद्य तथा कृषि मंत्रीयह वताने की कृपा करेंगे

- (क) विहार में ततीय योजना के अन्त तक अनाज को सुरक्षित रखने के कितने सरकारी गोदाम वने थे औं उनकी क्षमता क्या है :
- (छ) चीथी योजनाकाल में कितने नये गोदाम बनाये जायेंने उनकी क्षमता नगा होगी और वे कितनी लागत जावंग ?

### FOODGRAIN GODOWNS IN BIHAR

- 343. SHR1 B. N. MANDAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the number and capacity of Government godowns built in Bihar by the end of the Third Plan period for the preservation of foodgrains;
- (b) the number and capacity of new godowns proposed to be built during the Fourth Plan period and the cost at which | the y are to be built ?]

खाद्य, कृषि, सामदायिक विकास और सह-कारिता मंत्रालय में राज्य मंत्री (श्री श्रण्णा-साहेब शिदे): (क) तीसरी पंचवर्षीय योजना के अंत तक केन्द्रीय सरकार ने बिहार में 10 केन्द्रों पर कल 1,54,900 मीटरी टन की क्षमता के गोदामों का निर्माण करवाया था। 5,100 मीटरी टन की क्षमता का दूसरा गोदाम अक्तूबर, 1967 में पूरा किया गया था।

<sup>† [ ]</sup> English translation.

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(ख) चौथी पंचवर्षीय योजना के प्रस्तावों को अभी अंतिम रूप नहीं दिया गया है। फिलहाल 47,700 मीटरी टन की क्षमता के गोदाम या तो निर्माणाधीन हैं अथवा उनके बनाने के लिए अनुसति मिल चुकी है।

1[THE MINISTER OF STATE IN THE COMMUNITY DEVELOPMENT
COOPERATION (SHRI MINISTRY OF FOOD, AGRICULTURE, (SHRI ANNASAHEB SHINDE): (a) Godowns with a total capacity of 1,54,900 tonnes had been constructed by the Central Government at ten centres in Bihar by the end of the Third Five Year Plan. Another godown of 5,100 tonnes capacity was completed in Ocober, 1967.

(b) Proposals for the Fourth Five Year Plan have not yet been finalised. At present, godowns of 47,700 tonnes capacity are either under construction or have been sanctioned for construction.1

#### TRANSLATION OF ENGLISH STATUTES

- 344. SHRI JOACHIM ALVA: Will the Minister of LAW be pleased to state:
- (a) since what date the Official Language (Legislative) Commission has been appointed by the Union Government for translating English Statutes;
- (b) how many Acts have been translated each year, and which are they;
- (c) the total number of pages translated each
- (d) what are the total expenses incurred by the Commission during each year;
- (e) how many more pages of Statutes remain to be translated;
- (f) the estimated time likely to be taken for that work; and
- (g) the estimated expenses to be incurred thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEM): (a) The Official Language (Legislative) Commission was constituted on the 8th June, 1961, in pursuance of the order of the President dated the 27th April, 1960, issued under clause (6) of article 344 of the Constitution

†[ ] English translation.

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(b) and (c) A statement showing the total number of Acts and pages thereof, translated each year by the Commission, is laid on the Table of the House (Annexure 'A'). [See Appendix LXV, Annexure No. 21.]

to Questions

(d) The annual expenditure incurred on the Commission is given below:

Year				Amount
				Rs.
1961-62				1,85,535
1962-63				5,33,003
1963-64				6,66,559
1964-65	٠,	٠.	ě	9,22,924
1965-66				9,37,509
1966-67			•	8,78,500
1967-68				16,78,500
1968-69	2,1	o as. Vol	,	13,04,000
(Provision	inc	luded	in	the Budget

Grants of the Commission.)

- (e) About 11,500 pages of Central Acts remain to be translated.
- (f) This work is likely to take about 5 years.
- (g) The estimated expenditure will be about Rs. 70,00,000 including the expenditure to be incurred on the Commission as a whole.

## RICE FROM JAPAN

- 345. SHRI P. C. MITRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Japan has offered to India to supply some quantities of their surplus stock of rice during this year; and
- (b) if so, what will be its quantum and whether it will be by sale or in the form of aid

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION ANNASAHEB (SHRI SHINDE): (a) -No, Madam.

(b) Does not arise.